

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3085  
ANSWERED ON:29.08.2013  
SUBMISSION OF ACCOUNTS BY STATE GOVERNMENTS  
Bhagat Shri Sudarshan

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether the State Governments have not submitted the accounts of Rupees 1400 crore provided for the programmes for development of minorities in the country to the Union Government;
- (b) if so, the details in this regard;
- (c) whether the State Governments are submitting the reports to the Union Government without showing any physical progress under the various programmes; and
- (d) if so, the details thereof and the action taken by the Union Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a) & (b) The State Governments/UTs report the utilization of funds released to them through Quarterly Progress Reports (QPRs) and Utilization Certificates (UCs) as per the provision of Multi sectoral Development Programme . Out of the total amount of Rs. 2935.93 crore released to the States/UTs up to 31.03.2012, utilization of Rs.2166.71 crore upto June 2013, has been reported by the States/UTs. For the releases amounting to Rs. 646.42 crore, during 2012-13, the UCs are due by March 2014 and for the releases made amounting to Rs.370.59 crore during 2013-14, the UCs are due by March, 2015.

(c) & (d) The Utilization Certificates are submitted by the competent authority certifying that he has checked the measurement books to see that the money was actually utilized for the purpose for which it was sanctioned. Further, States/UTs submit the Quarterly Progress Report (QPR) in respect of the physical progress of the projects.